

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO-267
ANSWERED ON – 02/02/2026

FUNDS RELEASED FOR SAMAGRA SHIKSHA SCHEME

267. Dr. Kirsan Namdeo:

Will the Minister of EDUCATION be pleased to state:

- (a) the total funds released by the Government for the Samagra Shiksha Scheme since FY 2020 and the proportion of funds utilised between the years 2020 – 2025, State/UT-wise;
- (b) the details of the outstanding dues/claims/un-released amounts owed by the Union Government to States/UTs under the Scheme till October 2025, along with the reasons for delay in disbursing funds;
- (c) the details of the measures taken by the Government to ensure effective utilisation of funds, particularly in States/UTs which have utilised less than 75 percent of the funds released; and
- (d) whether the Government proposes to clear pending dues and strengthen mechanisms to monitor fund utilisation and project implementation under the scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (d): The Department of School Education & Literacy is implementing the Centrally Sponsored Scheme of Samagra Shiksha in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms.

Details of Central share released and fund utilized by State / UTs under Samagra Shiksha from 2020-21 to 2025-26 is at **Annexure**.

Under Samagra Shiksha, funds are released to the States/UTs based on the pace of expenditure, receipt of commensurate state share, audited accounts, statement on outstanding advances, up-to date expenditure statement, audited utilization certificate of previous year and furnishing of requisite information as prescribed by Ministry of Finance and the Manual on Financial Management & Procurement of the Scheme. The allocation of central share to States/UTs under Samagra Shiksha are made as per the Annual Work Plan & Budget (AWP&B) submitted by the State. The proposals are appraised and approved by the Project Approval Board (PAB) in the Ministry in consultation with the respective State/UT government.

This Department has launched a comprehensive online monitoring system called PRABANDH (Project Appraisal, Budgeting Achievements and Data Handling). The system enables Ministry of Education and States & UTs to monitor the releases and expenditure besides viewing approved outlays and other scheme related information. Regular follow ups and review meetings are held with the States/UTs ensuring an integrated approach for monitoring and smooth implementation of the scheme.

Further, Education is a subject in the concurrent list of the Constitution and majority of the schools and teachers in the country are under the administrative control of the State Governments and UT Administrations. The States/UTs play pivotal role in conceptualization, implementation and realization of such schemes at the grass root level. The NEP, 2020 has laid down the broad framework and finer contours of Education at all levels and facets.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 267 ANSWERED ON 02.02.2026 ASKED BY DR. KIRSAN NAMDEO HON'BLE MEMBER OF PARLIAMENT REGARDING FUNDS RELEASED FOR SAMAGRA SHIKSHA SCHEME

State/UT-wise details of Central Share released and Funds utilised under Samagra Shiksha from 2020-21 to 2025-26

(Rs. in crore)

Sl. No.	Name of the State	2020-21		2021-22		2022-23		2023-24		2024-25		2025-26*	
		Central Share Released	Expenditure including State share	Central Share Released	Expenditure including State share	Central Share Released	Expenditure including State share	Central Share Released	Expenditure including State share	Central Share Released	Expenditure including State share	Central Share Released	Expenditure including State share
1	A & N Islands	40.37	41.42	31.52	35.96	56.51	37.24	55.28	32.06	60.52	52.64	30.68	42.16
2	Andhra Pradesh	869.75	1084.91	683.01	1476.32	1503.59	1951.93	1289.41	2652.53	1240.11	2013.32	698.72	1675.73
3	Arunachal Pradesh	339.65	285.33	279.96	372.27	252.29	518.45	475.03	805.59	575.85	915.59	311.04	561.15
4	Assam	1594.29	1910.24	1561.56	1801.61	2080.86	2166.12	1810.47	2313.96	2026.77	2700.81	1181.49	1274.60
5	Bihar	2828.23	5189.78	3406.08	5216.36	3554.59	6172.96	4241.73	5635.93	4217.81	7629.46	2564.90	5282.50
6	Chandigarh	71.15	87.08	108.04	90.85	109.79	89.87	116.36	49.52	118.58	110.06	84.27	90.98
7	Chhattisgarh	350.68	1040.21	332.37	1179.32	828.00	1369.78	776.59	1484.55	830.66	1267.14	419.44	929.16
8	DNH and DD	34.94	41.91	20.92	41.45	64.67	46.72	41.30	17.93	54.63	57.41	39.66	40.03
9	Delhi	149.26	364.68	145.88	324.04	221.94	385.39	146.09	346.95	385.39	486.26	243.61	257.52
10	Goa	17.88	23.53	11.02	27.15	29.86	32.83	18.75	50.62	16.34	41.28	20.39	28.18
11	Gujarat	976.33	1800.82	893.76	1863.86	1321.25	1807.23	1132.53	2113.52	1245.54	2199.85	524.36	1190.67
12	Haryana	745.71	1222.99	517.09	1053.84	670.21	1138.08	578.80	932.38	536.44	1116.36	282.31	577.37
13	Himachal Pradesh	492.30	406.37	319.10	470.73	551.60	596.93	485.97	818.63	526.20	619.08	312.90	250.35
14	Jammu & Kashmir	385.57	1183.39	873.99	770.91	364.97	1275.29	865.44	1106.56	823.49	935.20	297.67	455.51
15	Jharkhand	865.61	1443.25	858.97	1550.85	1154.52	2077.57	1104.93	2182.99	1074.44	2032.50	281.10	717.26
16	Karnataka	610.10	855.76	474.52	1243.90	861.52	1130.40	828.09	1579.28	868.30	1404.83	518.72	796.97
17	Kerala	238.39	438.88	225.13	439.85	178.16	596.50	141.66	431.15	0.00	251.37	92.41	227.13
18	Ladakh	58.06	20.43	57.18	27.39	14.89	90.19	52.23	23.09	140.00	102.30	79.31	107.78
19	Lakshadweep	2.55	2.62	2.16	3.44	4.33	3.92	1.00	0.60	3.06	2.98	3.11	1.92
20	Madhya Pradesh	2462.19	4308.52	2292.80	4255.14	1939.29	4169.90	2981.51	4725.43	3434.71	5082.36	1460.76	2879.84

Sl. No.	Name of the State	2020-21		2021-22		2022-23		2023-24		2024-25		2025-26*	
		Central Share Released	Expenditure including State share	Central Share Released	Expenditure including State share	Central Share Released	Expenditure including State share						
21	Maharashtra	635.60	1004.03	693.03	675.37	900.00	1540.42	1001.19	3029.33	1126.25	2475.15	538.61	1239.42
22	Manipur	323.65	333.83	182.50	321.69	404.76	434.67	257.22	453.15	465.59	404.32	218.14	300.88
23	Meghalaya	283.56	402.07	271.71	407.35	375.15	424.06	394.18	660.93	362.83	651.48	144.74	360.17
24	Mizoram	188.55	152.06	179.68	223.61	142.68	233.73	274.14	338.46	216.52	404.22	86.51	206.44
25	Nagaland	213.47	176.67	137.34	238.04	281.04	335.57	231.25	302.62	211.41	299.65	179.87	138.40
26	Odisha	1301.46	2598.19	1238.07	2261.65	1836.67	3106.91	1236.61	2859.10	1672.39	2709.81	1253.03	1697.57
27	Puducherry	9.72	23.09	13.98	19.47	15.28	24.08	12.47	26.44	12.46	27.01	4.37	13.64
28	Punjab	531.43	1273.16	501.27	956.03	605.05	1052.51	331.12	896.47	678.13	1030.03	561.87	716.43
29	Rajasthan	2259.44	4258.74	2405.82	4443.56	2138.61	4776.66	3202.89	5063.54	3090.65	4676.60	916.44	2531.09
30	Sikkim	64.52	92.26	100.12	99.04	107.19	128.80	132.61	113.27	122.74	137.84	43.03	71.55
31	Tamil Nadu	1621.54	2714.93	1598.82	2790.39	2107.23	2428.63	1876.16	2876.38	0.00	1123.84	450.60	1266.30
32	Telangana	348.07	1061.93	553.28	953.97	1142.51	1649.52	920.13	1754.04	988.79	1691.41	499.57	1005.50
33	Tripura	403.71	297.43	226.93	387.16	286.73	411.72	341.33	376.30	420.03	605.38	242.83	299.86
34	Uttar Pradesh	4571.86	6607.72	2044.97	4584.75	3819.75	7110.05	4276.45	8428.78	6264.79	8809.39	2036.39	5808.81
35	Uttarakhand	541.49	581.87	320.84	570.73	704.39	431.45	440.57	709.53	646.78	755.16	230.21	255.00
36	West Bengal	1327.43	1997.15	1309.74	2383.80	1522.04	2212.50	311.29	1941.27	0.00	1872.60	0.00	1340.03
	Total	27758.52	45327.24	24873.18	43561.83	32151.94	51958.54	32382.79	57132.87	34458.21	56694.71	16855.75	34637.90

Source: PRABANDH Portal

*As on 27.01.2026
